Government and Public Sector organisations State and Central are fully utilised

(iii) To examine the terms  $an_d$  conditions of employment of ex-servicemen and in particular those applicable to employment in banks, and public sector undertakings and to make recommendations in connection therewith.

3. The terms of the Committee will be for one year.

# Profit earned by I.T.D.C. by providing Facilities to the Delegates of ASIAD NAM and CHOGM

1560. SHRI M. BASAVARAJU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the net profit earned by India Tourism Development Corporation by providing accommodation, catering and transport facilities to the delegates of ASIAD, NAM' and CHO-GM?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI **KHURSHEED** ALAM KHAN): ITDC has earned a net profit of Rs. 37.14 lakhs during 1982-83 for providing various facilities to the Asiad delegates at Asian Games Village. No separate accounts, however, were ៣១ភោtained for providing accommodation. catering and transport facilities to the delegates of NAM and CHOGM.

[Mr. Deputy Chairman in the Chair]

PAPERS LAID ON THE TABLE

Report (1983) of the Export-Import Bank of India, Bombay, and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): Sir, I beg to lay on the Table, under sub-section (5) of section 1 and sub-section (5) of section 24 of the Export-Import Bank of India Act, 1981, a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Export-Import Bank of India, Bombay, for the year ended the 31st December, 1983, along with the Audited Accounts.

(ii) Review  $b_y$  Government on the operations of the Bank.

[Placed in the Library See No. LT-8563/84 for (i) and (ii)]

# Notifications of the Ministry of Commerce (Department of Commerce)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN SUPPLY THE DEPARTMENT OF LASKAR): (SHRI NIHAR RANJAN Sir, I beg to lay on the Table, under sub-section (3) of section 49 of the 195**3,** а copy Tea Act each (in English and Hindi) of the following Notifications of the Ministry of Commerce (Department of Commerce):

(i) S.O. No. 313(E), dated the 19th April, 1984, publishing the Tea (Marketing) Control Order, 1984.

(ii) S.O. No. 379(E), dated the 12th May, 1984, publishing the Tea (Distribution and Export) Control (Amendment) Order, 1984.

(iii) S.O. No. 446(E), dated the 15th June, 1984, regarding extension of period of take over of Potong Tea Estate.

(iv) S.O. No. 447(E), dated the 15th June, 1984, regarding extension of period of take over of Chargola Tea Estate.

[Placed in the Library See No. Lf-8516|84 for (i) to (iv) ]

I. Certified Accounts (1982-83) of the Central Silk Board, Bangalore and related papers.

.. II. Notifications of the Ministry of Commerce under Export (Quality Control and Inspection) Act, 1963.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): Sir, I beg to lay on the Table:—

I. A copy each (in English and

Hindi) of the following papers:---

(i) Certified Annual Accounts of for the year 1982-83, and the Audit Report thereon, under sub-section (4) of section 12 of the Central Silk Board Act, 1948.

(ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

8565/84 for (i) and (ii)]

[Placed in the Library. See No. LT-

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) S.O. No. 1567, dated the 12th May, 1984, publishing the Export of De-oiled Rice Bran (Quality Conrtol & Inspection) Amendment Rules, 1984.

(ii) S.O. No. 1568, dated the 12th May, 1984, publishing a corrigendum to Notification S.O. No. 3563, dated the 1st October, 1983.

(iii) S.O. No. 1572, dated the 12th May, 1984, publishing the Export of Chumin Seeds Quality Control and Inspection) Amendment Rules, 1984.
[Placed in the Library See No. LT-8519|84 for (i) to (iii)].

# REFERENCE TO PERFORMANCE BY INDIAN TEAMS AT THE XX/II OLYM-PICS GAMES

SHRI SURESH KALMADI (Maharashtra); Sir, at the Olympics, we were not going to get a single gold medal. It needs a probe into the whole affairs. Even very small countries are getting gold medals and we are not getting single medal this time. There is а separate Sports Ministry here. а What are they doing. (Interruptions). The Sports Minister should resign.

SHR<sub>I</sub> K. MOHANAN (Kerala): They will get a gold medal in the toppling game. (*Interruptions*).

SHRI SURESH KALMADI: Only in the toppling game, they get a gold medal. MR. DEPUTY CHAIRMAN: Message from the Lok Sabha.

#### MESSAGE FROM THE LOK SABHA

The Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Bill, 1984.

SECRETARY-GENERAL: Sir, 1 have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Bill, 1984 as passed by Lok Sabha at its sitting held on the 6th August, 1984."

Sir, I lay the Bill on the Table.

### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

# Supply of sub-standard essential Commodities in Delhi and ensewhere in the Country.

MR. DEPUTY CHAIRMAN: Now, we take up calling attention.

SHRI v. GOPALSAMY (Tamil Nadu): Sir, Tamil community in Sri Lanka is in danger. Yesterday, more than 100 persons have been killed. Armed forces entered into their area Sir, Tamil community in Sri Lanka needs help and succour from the Government of India. Since yesterday, thousands have been rendered homeless, hundereds of them have been killed. They need help and Succour from the Government of India. The Government of India has become deaf to their cries. It is the duty of the Government, to protect Tamils of Sri Lanka, Army divisions have encircled the entire Tamil area there. I have received information yesterday mid-